

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 17th July, 2024

Memo No: GHCMC- 06/2024/107 : The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Advocates practicing in the District Courts of Assam as **Mediators** who have successfully completed the "**40 hours Mediation Training Programme**" organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, held at **Don Bosco Institute of Management, Kharghuli, Guwahati** from **28.05.2024** to **01.06.2024**.

Sl. No.	Name of the Advocates	District
1	Mrs. Anima Deka	Darrang
2	Mrs. Riju Saharia	Darrang
3	Mr. Mukul Prasad Borthakur	Nagaon
4	Ms. Jesmin Begum	Nagaon
5	Ms. Lovely Khatun	Golaghat
6	Mr. Sudeep Saha	Barpeta
7	Mrs. Bindu Upadhyaya	Chirang
8	Mrs. Chandana Choudhury	Bongaigaon
9	Ms. Juti Rani Barman	Bongaigaon
10	Mrs. Tutul Bhowmik	Bongaigaon
11	Mrs. Aporajita Patgiri	Bongaigaon
12	Mr. Abu Saleh Muhammed Musa	Bongaigaon
13	Mr. Rofiz Uddin	Bongaigaon
14	Mr. Sajal Kanti Ghosh	Cachar
15	Mr. Abdur Rouf Barbhuiya	Cachar
16	Mr. Numal Ch.Dutta	Lakhimpur
17	Md. Nazrul Islam	Golaghat
18	Ms. Bornali Handique	Dibrugarh
19	Ms. Runjun Duarah	Golaghat
20	Ms. Rupanjoli Gogoi	Charaideo
21	Ms. Nayanmoni Pator	Charaideo
22	Ms. Kaberi Rajkhowa	Charaideo